

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.273 of 2014 and A.No.85 of 2014 & IA No. 155 of 2014**

**Dated: 15<sup>th</sup> December, 2015**

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:-**

**Appeal No.273 of 2014**

**Essar Power Gujarat Ltd. .... Appellant(s)  
Versus  
Gujarat Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur  
Counsel for the Respondent(s) : Mr. Suparna Srivastava and  
Ms. Anushka Arora for R.No.1

**A.No.85 of 2014 & IA No. 155 of 2014**

**Gujarat Urja Vikas Nigam Ltd. & Anr. .... Appellant(s)  
Versus  
Gujarat Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G.Ramachandran, Ms. Ranjitha  
Ramachandra, Ms Poorva Saigal,  
Ms. Anushree Bordhan and  
Mr. Shubham Arya for R.No.2  
Counsel for the Respondent(s) : Ms. Suparna Srivastava and  
Ms. Anushka Arora for R.No.1

**ORDER**

Heard Mr. Amit Kapur learned counsel for the appellant in Appeal No.273 of 2014. According to the Mr. Amit Kapur the conclusion of his arguments will take two hours and the matter be posted for two days so that the continuity may be made.

Post the matter for arguments on **25<sup>th</sup> / 26<sup>th</sup> February, 2016.**

**( T. Munikrishnaiah )  
Technical Member**

**( Justice Surendra Kumar )  
Judicial Member**